



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,2nd December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WA/392/2022	BANDISH ENTERPRISE Versus THE NUMALIGARH REFINERY LTD. AND 7 ORS.	MR. P K GOSWAMI MR P CHOUDHURY MR B P BORAH	MR. P SENGUPTA (R-5,6,7,8) SC, NRL
2	WP(C)/6010/2023	THE MANAGEMENT OF M/S ABDOS LAMITUBES PVT. LTD Versus THE STATE OF ASSAM AND 2 ORS.	MR. M SARMA MS Z RASHUL	GA, ASSAM
3	WP(C)/6476/2023	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCE Versus THE STATE OF ASSAM AND 5 ORS	MR. K A MAZUMDER M. ROBBANI	DY.S.G.I. SC, HEALTH
4	PIL/26/2024	PANNA LAL ROY Versus TH STATE OF ASSAM AND 40 ORS	MR. M K CHOUDHURY MR. M SARMA	GA, ASSAM MR. S C BISWAS (R-12,15,35,28) MR. R P SARMAH (R-32) MR. A K TALUKDAR(R-13,14,24) MR S ISLAM(R-13,14,24) MR A IKBAL (R-12,15,35,28) MR. S B LASKAR (R22,40) MR S DAS (R-31) MR. D DOLEY (R-32) MR. P S BISWAS (R-12,15,35,28) MR. H A LASKAR (R22,40) MS A BORAH (R-12,15,35,28) MS D DUTTA (R22,40) MR. S I KHAN(R-13,14,24) A. H. AHMED (R22,40) MS A DEKA (R-32) P J DAS (R-31) SC, FOREST SC, PWD
5	RSA/34/2024	HITESH HAZARIKA Versus GANGA HAZARIKA	MR. C CHOWDHURY MR. M DUTTA MR. D K SHARMA MS J.S. DAS	
6	I.A.(Civil)/871/2024 in WA/11384/2023	THE STATE OF ASSAM AND ORS Versus SAILENDRA NATH SARMA,	MR. N J KHATANIAR SC, EDU	MR. U K GOSWAMI (R-1) MS. A TALUKDAR (R2)

WITH
[WA/11384/2023](#)
(Filing Number)

SECRETARY OT THE GOV ASSAM
EDUCATION

MR. N J KHATANIAR

Versus

SAILENDRA NATH SARMA AND ORS. B

ANUSIKHA SARMA

Versus

THE STATE OF ASSAM AND 2 ORS

ASHA DEVI

Versus

THE STATE OF ASSAM AND 4 ORS

DIGANTA BORAH

Versus

THE UNION OF INDIA AND 4 ORS

ASHOK BHATTACHARJEE

Versus

REGISTRAR OF COOPERATIVE
SOCIETIES, GOVT. OF ASSAM AND 2 ORS

MR. K R PATGIRI

MR G SARMA

MS K BARMAN

MR R DHAR

MR B C MUCHAHARY

MRS. A BASUMATARY

MR. R R KAUSHIK

MR A V SINGH

MR W R MEDHI

MR P TALUKDAR

MR P CHOWDHURY

MR D TALUKDAR

GA, ASSAM
SC, FINANCE

GA, ASSAM
SC, TRANSPORT
DEPARTMENT, ASSAM
SC, BTC

DY.S.G.I.

SC, CO OP

7 [WP\(C\)/1633/2024](#)

8 [WP\(C\)/3477/2024](#)

9 [WP\(C\)/3943/2024](#)

10 [WP\(C\)/5166/2024](#)

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LEAVE NOTE OF ADVOCATES FOR 02/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
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[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/2225/2018	DINESH BHUYAN Versus THE STATE OF ASSAM AND 15 ORS	MR. K GOSWAMI MS. A NEOG MR. A SANDILYA	SC, WATER RESOURCE
2	WP(C)/3362/2023	HASHEM ALI AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. A PARAMANIK MR. A ALI	SC, P AND R.D. GA, ASSAM SC, IWT
3	WP(C)/4634/2023	ROBIN SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	GA, ASSAM SC, REVENUE
4	WP(C)/5662/2023	SMTI. MANJU SAIKIA Versus THE UNION BANK OF INDIA AND 3 ORS	MR R DHAR MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	MR. M SHARMA (r-1,2) MS. S YASMIN (r-1,2) SC, UBI
5	WP(C)/6990/2023	SAHAB UDDIN BARBHUIYA AND 4 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. S BORTHAKUR MS. S KAKATI MS. M. KONYAK. W	GA, ASSAM SC, NHAI MR. S D PURKAYASTHA (R-8,9) MR H GUPTA MR B PAUL (r-8,9) DY.S.G.I. MS S.S.BORA (R-8,9) SC. REVENUE

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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/4301/2018	ON THE DEATH OF ANUP KR. DAS HIS LEGAL HEIR 1.1 SUKLA DAS (WIFE) Versus THE UNION OF INDIA AND 5 ORS	DR G J SHARMA DR G J SHARMA MR M CHANDA MR M CHANDA MR S CHOUDHURY MR S NATH MR S NATH	SC, NF RLY
2	WP(C)/6738/2019	AFIYA BEGAM BARBHUIYA Versus THE STATE OF ASSAM AND 9 ORS	MR. A M S MAZUMDER MR. A A R KARIM	GA, ASSAM MR. N H BARBHUIYA
3	WP(C)/7679/2019	RAGH BRENDR SHAHI Versus THE STATE OF ASSAM AND 9 ORS	MR A TEWARI MS. P ADHIKARI MR. D WANGDI	GA, ASSAM
4	RSA/134/2021	BARBHITHA GAON PANCHAYAT Versus SUKUR ALI AND 4 ORS.	MR. M DUTTA MR. M ISLAM	DR. B AHMED (R-1) MR. N HAQUE (R-1) MR. S R BARBHUIYA (R-1) MR M HUSSAIN (R-1)
5	I.A.(Civil)/2315/2022 in RSA/161/2009	ON THE DEATH OF YAKUB ALI Versus MUSST. BULBULI BEGUM and ANR.	MR M J QUADIR MR. K MIRA	
	WITH RSA/161/2009	MD. YAKUB ALI and ANR Versus MUSST. BULBULI BEGUM and ANR	MR.A M MAZUMDAR MRM RAHMAN MD.GIASH UDDIN	
6	Review.Pet./27/2023	THE STATE OF ASSAM AND 4 ORS. Versus NAZIB UDDIN LASKAR AND 2 ORS.	MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI	
7	I.A.(Civil)/3572/2023 in RSA/12948/2023	RAJU HAZARIKA AND 3 ORS Versus DIPU HAZARIKA	MR A DASGUPTA MS B DAS MR J K SHARMA	
	WITH RSA/12948/2023 (Filing Number)	RAJU HAZARIKA AND 3 ORS Versus DIPU HAZARIKA E	MR A DASGUPTA	

8	WP(C)/6047/2023	SUNITA BARO Versus THE STATE OF ASSAM AND 4 ORS	MR. D P CHALIHA MR M RANA MD. I AHMED MS M ROY	SC, HIGHER EDU MR. M K HUSSAIN (R-5) MRS. S Y AHMED (R-5) MR K U AHMED (R-5) MS. F H AHMED (R-5) MR. M ALOM (R-5) MD A RAHMAN (R-5) SC, G U
9	WA/47/2024 CAVT. NO.13922/023,	NORTH EAST FRONTIER RAILWAY AND ANR. Versus M/S INFOTECH SOLUTION AND 2 ORS.	MR. B CHAKRAVARTY	MR. P BHOWMICK FOR CAVEATOR
10	I.A.(Civil)/1427/2024 in WA/16001/2023	EMPLOYEES PROVIDENT FUND ORGANIZATION Versus KARUNA RAI ROY AND 10 ORS.	MR. P K ROY MR. S K CHAKRABORTY	MR. K GOGOI(R-7,8,9,10) DY.S.G.I. SC, A A I
	WITH WA/16001/2023 (Filing Number)	EMPLOYEES PROVIDENT FUND ORGANIZATION Versus KARUNA RAI ROY AND 10 ORS. B	MR. P K ROY	

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